

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (c). Under the Growth Centre Scheme, a sum of Rs. 14.5 crores has been released so far to Government of Madhya Pradesh by way of Central assistance.

(d) and (e). Yes, Sir.

Allocations to Bihar

2367. SHRI PREM CHAND RAM: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the total amount allocated to Bihar during the Seventh and Eighth Five Year Plan; and

(b) the details regarding the use of these plan allocations?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) and (b). Planning Commission does not specifically allocate any amount to any State Government for the Five Year Plans. The Planning Commission, however, approves plan outlays in consultation with the State Governments. The utilisation of outlays is the responsibility of the State Government.

[English]

Shifting of Government Offices

2368. PROF. (SHRIMATI) SAVITHRI LAKSHMANAN: Will the

Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to shift some of the Government offices to the East and North-West of Delhi to check congestion; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). There is no proposal under consideration of the Government to shift some of the Central Government offices to the East and North-West of Delhi. The policy of the Government is to shift Government offices outside Delhi and not within Delhi.

Criteria for Sickness

2369. SHRI SOBHANADREE-SWARA RAO VADDE: Will the PRIME MINISTER be pleased to state:

(a) the criteria fixed/adopted to declare a small scale industry as sick; and

(b) the steps taken to shift a genuinely sick small scale industry from a false one?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) According to the Reserve Bank of India, a small scale

industrial unit may be classified as sick when:

- (i) any of its borrowal accounts has become a 'doubtful' advance i.e., principal or interest in respect of any of its borrowal accounts has remained overdue for a period exceeding $2\frac{1}{2}$ (two and half) years, and
- (ii) there is erosion in the net-worth due to accumulated cash losses to the extent of 50% or more of its peak net-worth during the preceding two accounting years.

(b) the RBI has given clear guidelines to the banker(s) who draw up the rehabilitation package to satisfy themselves about the genuineness of the sickness of the unit as per above definition.

[*Translation*]

Cement Plants in Rajasthan

2370. SHRI GIRDHARI LAL BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) whether there are huge reserves of limestone, clay and gypsum in Rajasthan which are major ingredients for the production of cement; and

(b) if so, the steps taken to set up more cement plants in the State?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY

INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) Yes, Sir.

(b) the Cement Industry has been de-licensed. Entrepreneurs are free to set up more cement plants in Rajasthan taking advantage of the availability of raw material in the State.

[*English*]

Assistance for Small Scale Industries

2371. SHRI HARISINH CHAVDA: Will the PRIME MINISTER be pleased to state:

(a) the total assistance provided by the Union to each State for the revival of sick small scale industries during each of the last three years; and

(b) the assistance proposed to be given in 1993-94, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) and (b), To assist sick small scale units the margin money scheme was in operation. The amount sanctioned by the Union Government under the margin money scheme for the revival of sick small scale industries was Rs. 10 lakhs during 1989-90 to the State of Uttar Pradesh, Rs. 28 lakhs to the State of Karnataka during 1990-91, Rs. 3.37 lakhs and Rs. 24.62 lakhs to the States of Rajasthan and Tamil Nadu respectively during 1991-92. During 1992-93, the amount of Rs. 15.67 lakhs was sanctioned to the State of Karnataka. The State Governments were also giving an equivalent amount. Other States except those mentioned above